

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:397

ANSWERED ON:24.07.2001

CONSTRUCTION OF HOUSES UNDER IAY

A.P. JITHENDER REDDY;BHAVNA DEVRAJ CHIKHALIA;PRABHAT KUMAR SAMANTARAY;SAVSHIBHAI MAKWANA

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have conducted any survey the houses constructed under the IAY;
- (b) if so, the details thereof;
- (c) whether the Government have so far achieved the targets for construction of houses during the Ninth plan, especially in cyclone affected areas of Gujarat and Orissa;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government are satisfied with the pace of construction of such houses;
- (f) if so, the details thereof; and
- (g) the funds allocated/released and utilised during 2000-2001 so far, State-wise?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a) & (b): No, Sir. However, the performance under the Indira Awaas Yojana (IAY) is continuously reviewed on the basis of the Monthly Progress Reports received from the States/UTs. The Area Officers of the Ministry also visit the States and inspect the actual implementation of the programme in the field. Further the implementation of the Scheme is reviewed by the DRDAs in their meetings from time to time. As per available information, since inception of the Scheme till date, about 74 lakh houses have been constructed.

(c) to (f): The State-wise target and achievement under the IAY including for Gujarat and Orissa is at Annexure - I. It may be seen that the overall performance under the IAY is satisfactory.

(g): The State-wise funds allocated / released and utilized under the IAY during 2000-2001 is at Annexure - II.

Annexure - II as referred to in reply to part (g) of Lok Sabha Unstarred Question No. 397 due for reply on 24.7.2001

Allocation, Releases and Utilization under Indira Awaas Yojana (IAY) during 2000-2001+

(Rs. in Lakh)

Sl. No.	Name of the States Uts	Allocation Central State	Total	Central Release	Utilization	
1	ANDHRA PRADESH.	11036.00	3678.67	14714.67	11001.91	15165.63
2	ARUNACHAL PRADESH	726.86	242.29	969.15	519.91	875.29
3	ASSAM	16354.79	5451.60	21806.39	8177.40	11991.24
4	BIHAR	29832.84	9944.28	39777.12	17866.73	26710.13
5	CHHATTISGARH	2045.34	681.78	2727.12	1874.67	3174.71
6	GOA	68.00	22.67	90.67	27.20	77.92
7	GUJARAT	3243.00	1081.00	4324.00	8143.00	4515.94
8	HARYANA	1171.00	390.33	1561.33	1151.94	2273.07
9	HIMACHAL PRADESH	515.00	171.67	686.67	443.89	657.52
10	JAMMU & KASHMIR	618.00	206.00	824.00	132.95	276.02
11	JHARKHAND	8765.16	2921.72	11686.88	4203.16	5712.99
12	KARNATAKA	5898.00	1966.00	7864.00	4203.28	7278.37
13	KERALA	3552.00	1184.00	4736.00	2445.22	3525.02
14	MADHYA PRADESH	7137.66	2379.22	9516.88	6670.61	10514.75

15	MAHARASHTRA	10585.00	3528.33	14113.33	9752.55	18391.11
16	MANIPUR	866.65	288.88	1155.53	326.45	104.34
17	MEGHALAYA	1151.46	383.82	1535.28	498.65	521.95
18	MIZORAM	276.42	92.14	368.56	251.97	412.96
19	NAGALAND	743.31	247.77	991.08	660.31	676.80
20	ORISSA	9154.00	3051.33	12205.33	31325.76	35098.49
21	PUNJAB	745.00	248.33	993.33	708.58	1200.44
22	RAJASTHAN	3233.00	1077.67	4310.67	3924.66	5957.54
23	SIKKIM	199.28	66.43	265.71	199.28	235.50
24	TAMIL NADU	5846.00	1948.67	7794.67	5846.00	12638.44
25	TRIPURA	1681.23	560.41	2241.64	1681.23	2271.35
26	UTTAR PRADESH	21347.67	7115.89	28463.56	18645.17	27925.52
27	UTTARANCHAL	2217.33	739.10	2956.43	1427.54	2299.80
28	WEST BENGAL	12064.00	4021.33	16085.33	9906.99	10420.74
29	A&N ISLANDS	129.00	0.00	129.00	129.00	7.94
30	D&N HAVELI	69.00	0.00	69.00	0.00	32.96
31	DAMAN & DIU	27.00	0.00	27.00	11.15	0.04
32	LAKSHADWEEP	3.00	0.00	3.00	3.00	3.02
33	PONDICHERY	67.00	0.00	67.00	33.50	48.81

T O T A L                    161369.00    53691.33    215060.33    152193.66    210996.35

+ Figures are provisional